NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 70/58,59/NCLT/AHM/2016 (New) Co. Appeal No. 27/58,59/CLB/MB/2014 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

Name of the Company:

Balan N. Nagmani

V/s.

Ambuja Cements Ltd. & Ors.

Section of the Companies Act:

Sections 58,59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

FOZ KUNAL P. VAISHNAV. J Advocute

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ORDER

None present for Appellant. Learned Advocate Mr. Kavankumar Mankad i/b Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 1. None present for other Respondents.

Learned Advocate Mr. Kavankumar Mankad i/b Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for Respondent no. 1.

List the matter on 07.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of October, 2017.